## IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Friday THE 2nd Day Of May 2025 COURT HALL NO.7 SITTING AT DHARWAD BENC at 02:30PM

BEF0RE

## THE HON'BLE MRS JUSTICE M G UMA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

## THROUGH VIDEO CONFERENCING

Sl. Case No. Pet/Appl/Comp. Resp. & Adv. No. & Adv.

## MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU HEARING - INTERLOCUTORY APPLN

V R DATAR FOR P1

FOR P2 T0 P10

SHOBHA S BHAVIKATTI

1 CRL.RP 1195/2023 (397(Cr.PC) / PET: RAJU V BADANKAR RES: AMBIKA (ADMITTED ON 438(BNSS),) AND OTHERS T N VISWANATHA

12/10/2024)

REG: IA 3/2025 FOR CLARIFICATION OF ORDER DTD 12/10/2023 FILED BY THE PETITIONER COUNSEL (COMMON TCR IN

(COMMON TCR IN CRL.MISC.56/2018 & SCR IN CRL.A.206/2019 K/B)

Connected With

1.1 CRL.RP 1300/2023 (397(Cr.PC) / PET: SMT. AMBIKA RES: SRI. RAJU V. (COMMON TCR IN 438(BNSS),) T N VISWANATHA BADANKAR AND OTHERS

CRL.MISC.56/2018 & SCR IN CRL.A.202/2019

K/B)

V R DATAR